

(2023) 11 SHI CK 0037
In the High Court Of Himachal Pradesh
Case No : Civil Review No. 111 Of 2023

Sham Kumar

APPELLANT

Vs

Ram Shakti Deceased Through Lrs Satish Kumar And Another

RESPONDENT

Date of Decision : 03-11-2023

Acts Referred:

Citation : (2023) 11 SHI CK 0037

Hon'ble Judges : M.S. Ramachandra Rao, CJ

Bench : Single Bench

Advocate : Onkar Jairath

Final Decision : Dismissed

Judgement

M.S. Ramachandra Rao, CJ

1. This Review petition is filed seeking review of order dt.21.07.2023 passed in Civil Revision no.70 of 2009. Learned counsel for the Review petitioner contends that only two months' time has been granted to the Review petitioner to vacate the subject premises by this Court in its order dt.21.07.2023 by directing eviction, and that more time is required by the Review petitioner to arrange his affairs.

2. It is not in dispute that the Review petitioner had enjoyed the premises for more than 20 years and original landlord Ram Shakti had even died during the pendency of eviction proceedings waiting for the Revision to be decided.

3. I do not find any error apparent on the face of record warranting any modification in the order passed by this Court on 21.07.2023, having regard to the circumstances mentioned above.

4. Accordingly, the Review petition fails and the same is dismissed accordingly.

5. All pending applications stand disposed of accordingly.